

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/61/2017
NAME OF THE PETITIONER(S) : NIMISHA NIHAR DOCTOR
NAME OF THE RESPONDENT(S) : Malabar ENVIRO VISION PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

01.	DHIREN R. DAVE	PCS Petitioner	
02	KUNAL DALAL	PCS Resp	

ORDER

PCS representing the petitioner present. PCS representing the respondents present. PCS representing the petitioner submitted that the respondent has violated the orders passed by this Tribunal dated 16.11.2017. The matter is adjourned for passing orders in relation to the interim prayers. Put up on 16.03.2018.

-sd-

(S VIJAYARAGHAVAN)
Member(Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc